


12/8
6

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/ 16	TP 110/17	Hearing	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6.	R. GUNA SEKHARAN Advocate 8123987330 Rahul Rao	(Respondent) Suchiraya Health Ltd. Petitioner	

Counsel for petitioner is present. He has filed Form 5 today. Registry is directed to check and put up.

List it 17.08.2017.


MEMBER (J)


MEMBER (T)